

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date : 24<sup>th</sup> January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA SINGH RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	AppealNo. 01/2017(CZ) <b>(M.A.No.25/17)</b> <b>(M.A.No.26/17)</b>	Pradeep Kumar Dubey Vs SEIAA	Mr. Mehul Bharadwaj, Adv.	
2.	AppealNo. 02/2017(CZ) <b>(M.A.No.27/17)</b> <b>(M.A.No.28/17)</b>	Pradeep Kumar Dubey Vs SEIAA	Mr. Mehul Bharadwaj, Adv.	
3.	AppealNo. 03/2017(CZ) <b>(M.A.No.29/17)</b> <b>(M.A.No.30/17)</b>	Pradeep Kumar Dubey Vs SEIAA	Mr. Mehul Bharadwaj, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 141/2016(CZ)	Sanjay Bhawsar Vs. Chairman (DEIAA), Baitul M.P. & Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Anurag Shrivastava,Adv. Mr. Ajay Gupta, Adv.	
7.	Appeal No. 07/2016(CZ) <b>(M.A.No.357/16)</b> <b>(M.A.No.358/16)</b>	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
8.	Original Application 140/2016 (CZ)	Lokendra Chauhan Vs. State of M.P. & 3 Ors.	Ms. Rukmani Dhangar, Adv.	
9.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv.	

10.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	
11.	Original Application No. 44/2013(CZ) <b>(M.A.No.625/16)</b> <b>(M.A.No.716/16)</b>	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary, Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKaurav, Adv.	
12.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKaurav, Adv.	
13.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Agarwal, Adv. Ms. Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yogesh Bhatnager, Adv. Mr. S.S. Chohan, Adv. Mr. R.C. Chohan, Adv. Mr. R.K.Baghel, Adv.	
14.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
15.	Appeal No. 42/2015(CZ) <b>(M.A.No.563/16)</b>	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
16.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
<b>FOR COMPLIANCE</b>				
17.	Original Application No. 125/2013(THC)	Villagers of Village Patanwati. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Ms. Sadhana Pathak Adv. Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat	

			Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
18.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv. Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Joseph Thomas, Adv. Mr. Om Shankar Shrivastava, Adv.	

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